



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

ORDER

Upon selection to the post of Personal Assistant, Group-B (Non-Gaz.), in PB Rs.9300-34800/- with Grade Pay of Rs.4600/-, Level-7 (7th CPC) plus other allowances admissible under the rules, following official is hereby provisionally taken on the Strength/Pay Roll of this Establishment of Delhi District Court as Personal Assistant, Group-B, with effect from the date he joined/assumed the duties/charge of the post, subject to his verification of character & antecedent.

S. No	Category	Name of PA	Father's / Husband's Name	Date of Joining
1	OBC(D)	Sh. Sahib Kumar	Sh. Kresh Vishvakarma	14.07.2025 (F/N)

As per rule 21(1) of the Delhi District Courts Establishment (Appointment & Condition of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

Note:-

1. Official concerned is directed to submit the ECS Mandate form & Annexure-II along with necessary documents to the Accounts Branch of the Concerned District for preparation of salary.

(Signature)
2.11.2025

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge (HQs), Delhi

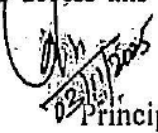
No. 84701-84741 / Admn./Appt./PA/2024-2025

Dated 03 NOV 2025

Copy forwarded for information and necessary action to:

1. Ed: Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.

2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue Courts, New Delhi.
3. The Head of Office/DDO, Accounts Branches, Central, West, New Delhi; South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
4. Pay & Accounts Office (*through concerned Accounts Branches*), Central, West, New Delhi; South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
5. Branch In-Charge, *LAYERS*, THC, Delhi to upload this order on *LAYERS*.
6. Branch In-Charge, Website Committee, THC, Delhi to upload this order on the web-site.
7. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from *LAYERS* or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/Misc./Admn.II(HQs)/2025 dated 20/01/2025.
8. Official concerned with the instruction to access this order from the *LAYERS* or Web-Site of this office,


Principal District & Sessions Judge (HQs), Delhi